

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/201/2016

NAME OF THE PETITIONER(S) : CMK Subramaniam & 4 Others

NAME OF THE RESPONDENT(S) : M/s AL Housing Pvt Ltd & 5 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1 HEMA SRINIVASAN
MOHAMED JAVEDSHERIF
FOR S ESHWAR, PCS

COUNSEL FOR RESPONDENTS



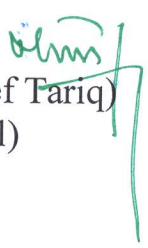
2. ROHAN RAJASEKARAN
for.
S.R. Rajkumar

Counsel for
Petitioners 1-5



ORDER

Counsel representing both the parties present and reported that the pleadings are complete. At their request, the matter is posted for final hearing. Put up on **23.01.2017 at 10.30 A.M.**


(Ch Mohd Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)